

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 06/2012

(with I.A. No. 10 of 2012 & 15/2013)

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

**Hon'ble Mr. Justice V.S. Sirpurkar
Chairman**

**Hon'ble Mr. Rahul Sarin
Member**

In the matter of :

Federation of Indian Airlines (FIA)

...Appellant

V/s.

AERA & Anr. (DIAL)

.... Respondents

Appearance:

Ms. Poonam Verma with Ms. Divya Chaturvedi and Mr. Kunal Singh, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik & Ms. Rameeza Hakeem, Advocates for AERA.

Mr. C.S. Vaidyanathan, Sr. Advocate with Mr. Gopal Jain and Mr. Ankur Sood, Advocates for DIAL

Ms. Anjana Gosain with Mr. Pradeep Desodya, Advocates for UOI(MCA)

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda, Advocates for AAI.

ORDER

05th December, 2013

List alongwith connected matters for hearing on **22nd and 23rd January, 2014.**

**(Justice V.S. Sirpurkar)
Chairman**

**(Rahul Sarin)
Member**

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 11/2012

(with I.As. No.11 & 21 of 2012)

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

**Hon'ble Mr. Justice V.S. Sirpurkar
Chairman**

**Hon'ble Mr. Rahul Sarin
Member**

In the matter of :

Lufthansa German Airlines & Ors.

...Appellants

Vs.

AERA & Anr. (DIAL)

... Respondents

Appearances :

Ms. Neelam Rathore with Ms. Sarika Gandhi, Mr. Vikramjeet and Mr. Abhishek Singh, Advocates for the Appellants.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik & Ms. Rameeza Hakeem, Advocates for AERA

Ms. Anjana Gosain with Mr. Pradeep Desodya, Advocates for UOI(MCA)

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda, Advocates for AAI.

Mr. Gopal Jain with Mr. Ankur Sood, Advocates for DIAL.

ORDER

05th December, 2013

List alongwith connected matters for hearing on **22nd & 23rd January, 2014.**

**(Justice V.S. Sirpurkar)
Chairman**

**(Rahul Sarin)
Member**

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 10/2012
with I.A. No.14 & 35 of 2012

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar
Chairman

Hon'ble Mr. Rahul Sarin
Member

In the matter of :

Delhi International Airport Pvt. Ltd. (DIAL)

...Appellant

V/s.

AERA & Ors.

.... Respondents

Appearances :

Mr. C.S. Vaidyanathan, Sr. Advocate with Mr. Gopal Jain and Mr. Ankur Sood, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik & Ms. Rameeza Hakeem, Advocates for AERA.

Ms. Poonam Verma with Ms. Divya Chaturvedi and Mr. Kunal Singh, Advocates for Respondent No.2 (FIA)

Ms. Neelam Rathore with Ms. Sarika Gandhi, Mr. Vikramjeet and Mr. Abhishek Singh, Advocates for Lufthansa German Airlines & Ors.

Ms. Anjana Gosain with Mr. Pradeep Desodya, Advocates for UOI(MCA)

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda, Advocates for AAI.

ORDER
05th December, 2013

Issue notice on the IA No.35/2013 filed by the Appellant.

List alongwith connected matters for hearing on **22nd & 23rd January, 2014.**

(Justice V.S. Sirpurkar)
Chairman

(Rahul Sarin)
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 12/2012

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

**Hon'ble Mr. Justice V.S. Sirpurkar
Chairman**

**Hon'ble Mr. Rahul Sarin
Member**

In the matter of :

International Air Transport Association (India) Pvt. Ltd. (IATA) ...Appellant

V/s.

AERA & Anr. (DIAL) Respondents

Appearance: Mr. Nishant Menon with Mr. Prince Pawaiya, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik & Ms. Rameeza Hakeem, Advocates for AERA.

Mr. Gopal Jain with Mr. Ankur Sood, Advocates for DIAL

Ms. Anjana Gosain, Advocate for UOI(MCA)

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda, Advocates for AAI.

ORDER
05th December, 2013

List alongwith connected matters for hearing on **22nd & 23rd January, 2014.**

**(Justice V.S. Sirpurkar)
Chairman**

**(Rahul Sarin)
Member**